GOVERNMENT OF INDIA MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UNSTARRED QUESTION NO. 4088

TO BE ANSWERED ON AUGUST 10, 2016

DDA REGISTRATION SCHEME 1979

No. 4088 SHRIMATI RAMA DEVI:

Will the Minister OF URBAN DEVELOPMENT be pleased to state:

- (a) the number of persons registered under New Pattern Registration Scheme-1979 of Delhi Development Authority (DDA);
- (b) the number of persons out of them accorded priority and allotted flats along with the norms followed in this regard;
- (c) the number of people yet to be allotted flats and the reasons therefor;
- (d) whether any investigation has been conducted into the large scale corruption involved in the above scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH)

- (a) to (c): Delhi Development Authority (DDA) has informed that a total number of 1,71,272 persons were registered under New Pattern Registration Scheme (NPRS)-1979. After the registration, allotments to registrants under NPRS were made through draw of lots. Thereafter, in year the 1981, priority numbers were assigned to the remaining 1, 65,561 registrants and allotments were made to them in due course, as per the terms & conditions of the scheme. DDA has further informed that 38,184 allotments were subsequently cancelled for different reasons. The cancelled flats were included in the subsequent draws/scheme for allotment.
- (d) & (e): DDA has informed that no instances of corruption have been reported.
